LOK SABHA DEBATES

(Part II-Proceedings other than Questions and Answers)

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LOK SABRA

Wednesday, 27th March, 1957

The Lok Sabha met at Eleven of the Clock.

[Ma. Speaken in the Chair]
QUESTIONS AND ANSWERS

(See Part I)

*CORRECTION TO ANSWER TO UNSTARRED QUESTION NO. 2273 DATED 22-5-56

PAPERS LAID ON THE TABLE

Reports on State-controlled Enterprises

The Minister of Production (Shri K. C. Reddy): I beg to lay on the Table a copy of each of the following reports:

- (1) Annual Report of Hindustan Machine Tools (Private) Limited, for the year 1955-56. [Placed in Library. See No. S-79/57].
- (2) Annual Report of Sindri Fertilizers and Chemicals (Private) Limited for the year 1955-56. [Placed in Library. See No. S-80/57].
- (8) Annual Report of the Coal Board for the year 1954-55. [Placed in Library. See No. S-81/57].
- (4) Report of the Committee on amalgamation of Collieries (1956) Part I. [Placed in Library. See No. S—82/57].

984 econd Annual Report of the

(5) Second Annual Report of the Hindustan Insecticides (Private) Limited for the period ended 31st March, 1956-[Placed in Library. See No. S—83/57].

(6) Fourth Annual Report of the Hindustan Cables (Private) Limited for the period ended 31st March, 1956. [Placed in Library. See No. 8—84/87].

AGREEMENT Te. HINDUSTAN MACHINE TOOLS (PEIVATE) LTD.

Shri K. C. Roddy: I beg to lay on the Table a copy of the Revised Agreement dated the 1st March, 1957, between the President of India and the Oerlikon Machine Tool Works, Buehrle and Company, Zurich Oerlikon, Switzerland, regarding the Hindustan Machine Tools (Private) Limited, [Placed in Library. See No. S—85/57].

REPORT ON WORKING OF CENTRAL SILK
BOARD

Shri K. C. Reddy: I beg to lay on the Table a copy of the Report on the working of the Central Silk Board for the period from 1st April, 1956 to 30th November, 1956, in pursuance of an assurance given by the Minister of Commerce and Industry during the discussion on the Central Silk Board (Amendment) Bill on the 29th July, 1952. [Placed in Library. See No. 5—86/57].

STATEMENT SHOWING ACTION TAKEN
BY GOVERNMENT ON ASSUBANCES,
FROMINES AND UNDERTAKINGS

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): I beg to lay on the Table the follow-

Please see Debate Part I dated 27-3-57.